

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11.04.2019

C.P./260/3/2015

O.A./260/987/2013

FO

ITEM NO:41

FOR APPLICANTS(S) Adv. : Mr. K. Ray

P NANDA AND ORS

-V/S-

P K SINGH

FOR RESPONDENTS(S) Adv.: Mr. N.K. Sahu
Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Ld. Counsel for the applicant that the order of this Tribunal has been stayed by Hon'ble High Court. Therefore, the C.P is dropped and notices are discharged.</p> <p>However, the applicant will have liberty to move for recalling this order as and when stay order of Hon'ble High Court will be vacated.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>